

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Contempt Petition No. 81 of 2003  
(In OA No. 776/2003)

Jabalpur, this the 13th day of February, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri G. Shanthappa, Judicial Member

Shri K.B. Mukundan, S/o. Shri  
Bhaskaran Pillai, aged 49 years,  
R/o. Type III-58, A.G. Colony,  
Bhadbada Road, Bhopal (M.P.). ... Applicant

(By Advocate - Smt. S. Menon, Sr. Advocate assisted by  
Shri S.P. Rai)

V e r s u s


1. Shri V.N. Kaul, Comptroller  
and Auditor General of India,  
10, Bahadur Shah Zafar Marg,  
Indraprastha, New Delhi.
2. Shri B.R. Khairnar, Principal  
Accountant General (Audit)-I,  
Madhya Pradesh, Moti Mahal,  
Gwalior (M.P.).
3. Smt. Gargi Kaul, Accountant  
General (Audit)-II,  
Madhya Pradesh, 53, Arera Hills,  
Maida Mills, Bhopal. ... Respondents

(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant does not  
press this contempt petition. Accordingly, the contempt  
petition is dismissed as not pressed.

  
(G. Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

पृष्ठ संख्या एवं दिनांक/स्थान.....

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  - (4) ...
- Smt. S. Menon  
Sh. Dharmadhikari

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20/2/04*

